SHRI M. V. KRISHNAPPA: If a separate question is put, I am prepared to answer.

SHRI H. C. MATHUR: The question is about the rate, at what rate wheat and rice are being procured and what is the quantity that has been procured?

SHRI M. V. KRISHNAPPA: I know the rate but about quantity I want a separate question. The rate is Rs. 10 per maund in the case of wheat, about Rs. 5-8-0 in the case of *jawar* and about Rs. 6 in the case of *bajra*.

\*112. [For answer, vide col. 929 infra.]

EMPLOYEES' STATE INSURANCE SCHEME

\*113. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

(a) whether Government have received any complaints or suggestions from the All India Trade Union Congress about the implementation of the Employees' State Insurance Scheme in West Bengal;

(b) if so, what are the suggestions; and

(c) what action has been taken by Government thereon?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Central Government have received a copy of the communication sent to the Government of West Bengal by the West Bengal Committee of the All India Trade Union Congress on certain matters connected with the working of the Scheme.

(b) and (c). The Director General, Employees' State Insurance Corporation has already explained the position to the All India Trade Union Congress. A statement containing the required information is placed on the Table of the Sabha. [See Appendix IX, Annexure No. 20.]

to Questions

SHRI S. N. MAZUMDAR: As regards item (1) in the statement, may I know whether the Government has any information as to the action taken by the Government of West Bengal in this matter?

SHRI ABID ALI: Sir, this matter is to be attended to by the West Bengal Government and we have no definite information as to what has been done.

SHRI S. N. MAZUMDAR: Has the Government any information regarding the fact that the regional authorities there have a different interpretation on this matter?

SHRI ABID ALI: Sir, I do not think that it can be so.

SHRI S. N. MAZUMDAR: As regards. (7), may I know whether the Government has any information as to how the matter stands now?

SHRI ABID ALI: "Arrangement for treatment of emergency cases": This also is to be attended to by the Government of West Bengal and we have stated that they will no doubt clarify the position.

SHRI S. N. MAZUMDAR: May I know whether any other suggestion, besides the points given in the statement, have been submitted to the Government, suggestions mainly pertaining to the fact that hardships experienced by the workers in other areas where this scheme has been implemented should be avoided here?

SHRI ABID ALI: Yes, Sir, the benefit of the experience gained in other States will be there while implementing the scheme in West Bengal.

SHRI S. N. MAZUMDAR: May I know what the specific points are?

SHRI ABID ALI: Let the hon. Member give separate notice; I shall certainly supply the information. SHRI S. N. MAZUMDAR: Is it not a fact, Sir, that one of the suggestions is that the workers have to undergo long delay in getting medical certificates and X-ray plates and that they have to undergo a long process of dilatory treatment at the hands of different authorities and that this should be avoided here?

SHRI KHANDUBHAI DESAI: Sir, the scheme was introduced in the city of Bombay about 2½ months ago and the difficulties experienced there are being studied by the authorities in Bombay. All those things have been discussed with the representatives of employers and employees as well as the medical profession and the difficulties are being removed gradually.

## DELHI SUBURBAN RAILWAY

\*114. DR. RAGHU VIRA: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government propose to extend the Delhi suburban railway up to the Delhi main station;

(b) whether Government have received any representations in this behalf;

(c) how many persons are likely to be benefited if this extension is made; and

(d) what are the reasons for restricting this service up to New Delhi Railway Station?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI'O. V. ALAGESAN): (a) Not at present.

(b) Yes.

(c) Extension of suburban trains to and from Delhi Main is likely to benefit some people. It is, however, not possible to estimate what their number is likely, to bé.

(d) Shortage of platforms at Delhi Main due to grouping of trains and lack of line capacity between New, Delhi and Delhi Main for additional trains. RAILWAY ACCIDENT INQUIRY COMMITTEE 1954

**†\*49. SHRI H. C. MATHUR:** Will the Minister for RAILWAYS be pleased to state:

(a) what are the main recommendations of the Railway Accidents Inquiry Committee set up under the Chairmanship of Shri Shah Nawaz Khan; and

(b) whether any of these recommendations have been accepted and are being implemented?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). All the recommendations of the Railway Accidents Enquiry Committee, 1954, are embodied in the Reviewing Committee's Report. A copy each of the Report of the Reviewing Committee and the Memorandum by the Ministry of Railways thereon, incorporating inter also their decisions in respect of the acceptance and implementation of each of these recommendations have already been placed in the Library of the Parliament.

SHRI H. C. MATHUR: May I know whether any of the recommendations of the original committee have been accepted?

SHRI O. V. ALAGESAN: The hon. Member was not present when I was reading out these things yesterday. Again I shall give them. The total number of recommendations or items was 183. Of them (1) recommendations of the Accident Enquiry Committee, which have been accepted by the Reviewing Committee and the Ministry of Railways, on which action for implementation is already in progress or will be initiated are 99. (2) Recommendations which have been accepted by the Reviewing Committee as being "already the standard practice on the Railways" are 30. (3) Recommendations accepted by the Reviewing

<sup>†</sup>Postponed, from the 24th February 1955.